

Declaration of Assets and Liabilities

Year 2023-2024

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I, Pramod Kumar, son/daughter/wife of Late Bindeshwar

aged 48 years, belonging to Bihar Legislative Assembly,
service and presently working as Security Guard, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	14,000/-	Solly Kumar	Avani Kumar	Anish Shiv	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	SBI A/c- 39384112618 Sukanya Samridhi Account- 83,031/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC No- 518849627 - 2 lakh (ii) 529613418 - 4 lakh (iii) P.O.(R.D) A/c - 020072095836 - 72,000/-		NIL	NIL	"
(v)	Motor Vehicles (details of make, etc.)	Activa 6G Scooty BR01FA2044 Value - 50,000/-	NIL	NIL	NIL	"
(vi)	Jewellery (give details of weight and value)	NIL	Gold-10g. 65,000/- Silver-300g. 20,000/-	NIL	NIL	"
(vii)	Other assets, such as values of claims / Interests	Household items Value - 80,000/-	NIL	NIL	NIL	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

416 6HR
07/02/2024

4040 (M/D)
Himanshu

9/1/24

Kamru
08/01/24

2323
13/02/24

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Solly Kumari

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market value	NIL	Bataura (Patna) Phalwari Khata NO - 123 Plot NO - 630 1/2 Katha land Current Value - 18,00,000/-			circle "
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	"
(v)	Others (such as interest in property)	NIL	"	"	"	"

(2) I give herein below the details of my liabilities /overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	State Bank of India	Personal loan
	(ii) Loans from financial institutions	Bihar Vidhan Mandal Branches Patna	2,70,635/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

44th June
02/02/2024

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN CARD NO- CQQPK1572P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

✓ GPF/CPF/PRAN No. :- PTS/BLA-1109

Gender :- M (M/F)

Date of Birth :- 29 08 1975 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service;
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 07/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Signature: Y H K (SHR)

Name of Employee: Pranod Kumar

Designation: Security Guard

Department: Bihar Legislative Assembly, Patna (Marshal Branch)

Y H K (SHR)
07/02/2024